

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3740

ANSWERED ON:16.05.2006

NATIONAL INSTITUTE OF EDUCATIONAL PLANNING AND ADMINISTRATION

Pathak Shri Brajesh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware of the suggestion given in Delhi High Court in November 2004 by the National Institute of Educational Planning and Administration (NIEPA) not to declare any student as failed up to matric level;
- (b) if so, the details thereof;
- (c) the reaction of the Union Government thereto;
- (d) whether the Union Government has any scheme to not to declare any student fail up to the matric level; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI)

- (a) & (b) : Government is aware of an affidavit filed by National Institute of Educational Planning and Administration (NIEPA) in the Delhi High Court in which a statement has been made that children should not be subjected to pressure of competition which can be avoided only by ensuring that no student is ever failed in any class up to and inclusive of the 10th.
- (c) Government has noted the suggestion made by NIEPA.
- (d) No Sir.
- (e) Does not arise.